

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SRI MARUTI WIND PARK (INDIA) PRIVATE LIMITED OPERATING**  
**IN DEVELOPING WIND POWER PROJECTS IN MAHARASHTRA AND GUJARAT**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Sri Maruti Wind Park (India) Private Limited CIN: U74900PN2011PTC138862
2.	Address of the registered office	B-402, Ujwal Serene, S.No. 273 /1, Near Mauli Garden Baner, Baner, Pune-411045, Maharashtra
3.	URL of website	NA (The Corporate Debtor does not maintain any separate website)
4.	Details of place where majority of fixed assets are located	Maharashtra
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	Quantity not applicable as the Corporate Debtor operates in service sector. As per the latest available audited financial statement for FY 2020-21 revenue from operation was Rs 368 lacs
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the IRP/RP through the following email id <b>marutiwind.cirp@gmail.com</b>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from IRP/RP through the following email id <b>marutiwind.cirp@gmail.com</b>
10.	Last date for receipt of expression of interest	08-05-2023
11.	Date of issue of provisional list of prospective resolution applicants	18-05-2023
12.	Last date for submission of objections to provisional list	23-05-2023
13.	Process email id to submit EOI	marutiwind.cirp@gmail.com



Nitin Om Kothari  
Resolution Professional  
For SRI MARUTI WIND PARK (INDIA) PRIVATE LIMITED  
IBBI Registration No.: IBBI/IPA-001/IP-P-02310/2020-2021/13477  
Address :5A-301, Alica Nagar, Lokhandwala Township, Kandivali (east), Mumbai -400101  
AFA valid upto 27-Feb-24 ,Phone -9664442266

Date: 18-04-2023

Place: MUMBAI